No.A-45011/06/2015-Ad.I Government of India/Bharat Sarkar Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan, New Delhi, the 29. June, 2015

OFFICE ORDER

Shri Puneet Duggal, Deputy Director is assigned the work of CL-III Section (which was earlier assigned to Shri Ravi Vazirani, Under Secretary) in addition to the work of Insolvency Section, with immediate effect and until further orders.

This is in continuation of this Ministry's Office Order of even number dated 17th June, 2015.

(Anil Prashar) Under Secretary to the Govt. of India

- 1. Officers concerned
- 2. All Officers/Sections of the Ministry
- 3. Office of Secretary/JS(M)/JS(B)/JS(SP)/JS(K)/EA/Adv.(Cost)/DIIs
- 4. PS to Corporate Affairs Minister
- 5. e-Governance cell for uploading the order under the category 'Miscellaneous'
- 6. Guard File.